

From,

Atul Srivastava, HJS
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad

To,

The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow

No. 38/Admin. (Services)/2019 Dated: Allahabad: January 19, 2019

Subject: Regarding nomination of Judicial Officers for participation in the Management Development Programme/Capacity Building Programme at Indian Institute of Public Administration (IIPA), New Delhi.

Madam,

With reference to your letter no. IIPA-Trg./JTTRI/111 dated 17 January, 2019, I have been directed to inform you that Hon'ble Court has been pleased to approve the schedule of Management Development Programme / Capacity Building Programme from 04.02.2019 to 08.02.2019 and 18.02.2019 to 22.02.2019 at Indian Institute of Public Administration(IIPA), New Delhi.

I am, further to say that Hon'ble Court has also been pleased to nominate the officers mentioned in enclosed list 'A' {including the name of Sri Sunil Kumar Singh-I, Vth Additional District & Sessions Judge Bulandshahar (Attached to Hon'ble High Court, Allahabad)} for the training schedule from 04.02.2019 to 08.02.2019 and officers mentioned in enclosed list 'B' {including the name of Sri Niranjana Chandra Pandey, Joint Registrar(J)(S&A) High Court, Allahabad} for the training scheduled from 18.02.2019 to 22.02.2019} at Indian Institute of Public Administration (IIPA), New Delhi?.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully,

Enclosure: As above

Sd/

(Atul Srivastava)
Joint Registrar (Judicial) (Services)

No. 38 (i)/Admin. (Services)/2019 dated: January 19, 2019

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Government of U.P., Lucknow.
2. All the District & Sessions Judges, subordinate to High Court of Judicature at Allahabad with the request to kindly inform the officers concerned accordingly and direct them to report at Indian Institute of Public Administration (IIPA), New Delhi.
3. Sri Amitabh Ranjan, Registrar, Indian Indian Institute of Public Administration (IIPA), I.P. Estate, Ring Road, New Delhi-110002.
4. Sri Ali Zamin, Presiding Officer, Commercial Court, Kanpur, Sri Syed Waiz Mian, Presiding Officer, Land Aq. Rehab. & Resettlement Auth., Meerut, Sri Neeraj Nigam, Principal Secretary, Parli. Aff. Government of U.P., Lucknow, Sri Kaushalendra Yadav, Spl. Sec. & Addl. LR(Sansdiya Karya V) Government of U.P., Lucknow, Sri Shiv Kumar-I, Legal Advisor, U.P.S.R.T.C., Lucknow, Sri Sanjeev Fauzdar, Presiding Officer, Avas Avam Vikas Parishad, Agra, Sri Chandroday Kumar, Law Officer U.P. Power Corporation Ltd., Lucknow, Sri Ram Nagina Yadav, Additional Director (Training), JTTRI, U.P., Lucknow, Sri Alok Kumar Trivedi, Judicial Member Commercial Tax Tribunal, Bareilly, Sri Sunil Kumar Singh-I, Vth Additional District & Sessions Judge Bulandshahar (Attached to Hon'ble High Court, Allahabad), Sri Niranjana Chandra Pandey, Joint Registrar(J)(S&A) High Court, Allahabad, Sri Mohinder Kumar, Dy. Director Institute of Judicial Training & Research, Lucknow and Sri Ghanshyam Shukla, Registrar Land Aq. Rehab. & Resettlement Auth. Kanpur Nagar with the request to kindly attend the said training programme.
5. The Private Secretary to Hon'ble Mr. Justice Vikram Nath with the request to kindly place the aforesaid information before His Lordship.
6. OSD(Judicial)(Computer), High Court, Allahabad.

Enclosure: As above

Sd/

(Parimal Chaturvedi)
Assistant Registrar (Services)

List-A

Judicial Training & Research Institute, U.P. Lucknow

Special Training Programme on Management For Judicial Officers at IIPA, New Delhi

Duration: 04.02.2019 to 08.02.2019

Sl. No.	I.D.	Batch	DOB	DOR	Name	Designation	Place of Posting
1.	3175	DHJS-1996	01.01.1961	31.12.2020	ALI ZAMIN	Presiding Officer, Commercial Court,	Kanpur
2.	5234	1985	21.07.1961	31.07.2021	OM PRAKASH TRIPATHI	District & Sessions Judge	Jaunpur
3.	5235	1985	20.12.1959	31.12.2019	NAVEEN SRIVASTAVA	District & Sessions Judge	Aligarh
4.	5238	1985	01.01.1962	31.12.2021	UMESH CHANDRA SHARMA	District & Sessions Judge	Sultanpur
5.	5254	1985	01.01.1961	31.12.2020	AJAY TYAGI	District & Sessions Judge	Bareilly
6.	5454	1987	07.05.1962	31.05.2022	SHIV KUMAR-I	Legal Adviser, U.P.S.R.T.C.	Lucknow
7.	5455	1987	01.06.1960	31.05.2020	GULAB SINGH-I	Ist Addl. District & Sessions Judge	Unnao
8.	6514	DHJS-2007	05.12.1964	31.12.2024	ASHWINI KUMAR TRIPATHI	Ist Addl. District & Sessions Judge	Jhansi
9.	6515	DHJS-2007	28.05.1969	31.05.2029	JITENDRA KUMAR SINHA	Ist Addl. District & Sessions Judge	Bareilly
10.	6516	DHJS-2007	12.09.1968	30.09.2028	VIVEK SANGAL	Ist Addl. District & Sessions Judge	Agra
11.	6517	DHJS-2007	06.07.1968	31.07.2028	ABDUL SHAHID	Principal Judge, Family Court	Meerut
12.	6518	DHJS-2007	29.09.1964	30.09.2024	GAURAV KUMAR SRIVASTAVA	Ist Addl. District & Sessions Judge	Muzaffar Nagar
13.	6519	DHJS-2007	19.06.1968	30.06.2028	RAJAT SINGH JAIN	Ist Addl. District & Sessions Judge	Kanpur Nagar
14.	6520	DHJS-2007	26.09.1972	30.09.2032	SANJEEV FAUZDAR	Presiding Officer, Avas Avam Vikas Parishad	Agra
15.	6550	DHJS-2007	02.01.1972	31.01.2032	JAI PRAKASH TIWARI	Ist Addl. District & Sessions Judge	Sonbhadra
16.	6551	DHJS-2007	01.10.1969	30.09.2029	JAI PRAKASH YADAV	Ist Addl. District & Sessions Judge	Fatehpur
17.	6552	DHJS-2007	03.12.1968	31.12.2028	ANIL KUMAR VERMA	Principal Judge, Family Court	Etawah
18.	6553	DHJS-2007	21.12.1968	31.12.2028	CHANDRODAY KUMAR	Law Officer, U.P. Power Corporation Ltd.	Lucknow
19.	6387	2003	03.03.1974	31.03.2034	KASHI PRASAD SINGH YADAV	Chief Judicial Magistrate	Etawah
20.	6389	2003	29.04.1979	30.04.2039	MOHD. NASIM	Addl. Chief Judicial Magistrate	Aligarh
21.	6390	2003	15.06.1967	30.06.2027	KRISHNA KUMAR-V	Chief Judicial Magistrate	Hamirpur
22.	6391	2003	05.06.1974	30.06.2034	DINA NATH-III	Chief Judicial Magistrate	Saharanpur
23.	6392	2003	01.10.1966	30.09.2026	VIJAYA BAHADUR YADAVA	Secretary, District Legal Services Authority	Agra
24.	6393	2003	20.05.1970	31.05.2030	RAMANAND	Judge Small Causes Court	Meerut
25.	6394	2003	01.01.1972	31.12.2031	RAM KARAN YADAV	Chief Judicial Magistrate	Bhadohi at Gyanpur
26.	6395	2003	31.10.1975	31.10.2035	AJAY KUMAR-I	Addl. Chief Judicial Magistrate	Fatehpur
27.	6396	2003	06.01.1968	31.01.2028	CHHOTE LAL YADAV	Chief Judicial Magistrate	Etah
28.	6504	2003	08.07.1969	31.07.2029	GULAM MUSTAFA	Chief Judicial Magistrate	Jalaun at Orai
29.	2189	2013	19.07.1987	31.07.2047	NADEEM ANWAR	Civil Judge (Junior Div.)	Bisalpur-Pilibhit
30.	2190	2013	05.07.1974	31.07.2034	GHANSHYAM SHUKLA	Registrar, Land AQUI ,Rehab & Resettlement Auth.	Kanpur Nagar
31.	2103	2013	06.06.1980	30.06.2040	GAURAV PRAKASH	Civil Judge (Junior Div.)	Pharenda-Maharajanj
32.	2123	2013	27.08.1980	31.08.2040	BALRAM PANWAR	Civil Judge (Junior Div.)	Etah
33.	2148	2013	01.07.1981	30.06.2041	RAJAN KUMAR GOND	Civil Judge (Junior Div.)	Azamgarh
34.	2161	2013	10.01.1982	31.01.2042	PAPPU KUMAR SINGH	Civil Judge (Junior Div.)	Saidpur-Ghazipur
35.	2212	2015	26.10.1990	31.10.2050	ABHINAV JAIN	Civil Judge (Junior Div.)	Chunar-Mirzapur
36.	2213	2015	16.08.1985	31.08.2045	SMT. PRADIPTI SINGH	Judicial Magistrate	Jaunpur
37.	2214	2015	03.05.1989	31.05.2049	SMT. GARIMA SINGH	Civil Judge (Junior Div.)	Jhansi
38.	2215	2015	03.05.1983	31.05.2043	PEEYUSH TRIPATHI	Civil Judge (Junior Div.)	Lucknow
39.	5737	1990	15.07.1966	31.07.2026	SRI RAM NAGINA YADAV,	ADDL. DIRECTOR(TRG.), J.T.R.I.	Lucknow
40.					OFFICER FROM REGISTRY, HON'BLE HIGH COURT		

List -B

Judicial Training & Research Institute, U.P. Lucknow

Special Training Programme on Management For Judicial Officers at IIPA, New Delhi

Duration: 18.02.2019 to 22.02.2019

Sl. No.	I.D.	Batch	DOB	DOR	Name	Designation	Place of Posting
1.	5260	1985	05.01.1961	31.01.2021	SYED WAIZ MIAN	Presiding Officer, Land Acqui.,Rehab. & Resettlement Auth.	Meerut
2.	5270	1985	01.06.1963	31.05.2023	AJAI KUMAR SRIVASTAVA-I	District & Sessions Judge	Agra
3.	5274	1985	20.08.1959	31.08.2019	CHANDRA SHEKHAR PRASAD	District & Sessions Judge	Chitrakoot
4.	5278	1985	20.01.1960	31.01.2020	ARUN KUMAR MISRA	District & Sessions Judge	Deoria
5.	5282	1985	30.03.1961	28.02.2021	NEERAJ NIGAM	Principal Secretary, Parli. Aff., Government of U.P.	Lucknow
6.	6554	DHJS-2007	14.11.1968	30.11.2028	DEVENDRA SINGH-I	Spl. J, Spl C.No 1 (Pre.Cor. Act)	Bareilly
7.	5456	1987	22.06.1963	30.06.2023	SANJAY SHANKER PANDEY	Ist Addl. District & Sessions Judge	Lucknow
8.	5457	1987	13.09.1961	30.09.2021	KAUSHALENDRA YADAV	Spl.Sec.& Addl.LR(Sansdiya Karya V), Government of U.P.	Lucknow
9.	5683	1987	01.01.1965	31.12.2025	ASHOK KUMAR-VII	Ist Addl. District & Sessions Judge	Budaun
10.	5750	1989	01.12.1959	30.11.2019	AMAR PAL SINGH	IVth A.D.J./Spl. J.(E.C. Act)	Mathura
11.	5398	1986	04.09.1961	30.09.2021	ALOK KUMAR TRIVEDI	Judicial Member, Commercial Tax Tribunal	Bareilly
12.	5698	1989	05.10.1963	31.10.2023	BRIJESH KUMAR MISHRA	Illrd Addl. District & Sessions Judge	Unnao
13.	5458	1987	04.04.1963	30.04.2023	NARENDRA BAHADUR YADAV	Ist Addl. District & Sessions Judge	Varanasi
14.	5460	1987	01.01.1960	31.12.2019	ASHOK KUMAR-VI	Ist Addl. District & Sessions Judge	Faizabad
15.	5461	1987	25.09.1963	30.09.2023	SMT. MRIDULA KUMAR	Principal Judge, Family Court	Etah
16.	5468	1987	01.07.1963	30.06.2023	BIJENDRA KUMAR SHAILAT	IIInd A.D.J./Spl. J.(SC/ST, Pev.of Atroci Act)	Banda
17.	5607	1988	01.01.1964	31.12.2023	ASHOK KUMAR YADAV-I	IIInd A.D.J./Spl. J.(SC/ST, Pev.of Atroci Act)	Agra
18.	5608	1988	20.01.1961	31.01.2021	RAM BARAN SAROJ	Ist Addl. District & Sessions Judge	Kannauj
19.	6397	2003	25.12.1969	31.12.2029	SANTOSH KUMAR YADAV	Addl. Civil Judge (Sr.Div.)/ACJM.	Agra
20.	6398	2003	20.10.1976	31.10.2036	BAQUAR SHAMIM RIZVI	Civil Judge (Senior Div.)	Saharanpur
21.	6399	2003	24.10.1974	31.10.2034	AZAD SINGH	Civil Judge (Senior Div.)	Moradabad
22.	6400	2003	10.02.1975	28.02.2035	PRAMOD KUMAR GUPTA	Secretary, District Legal Services Authority	Bareilly
23.	6401	2003	10.07.1980	31.07.2040	SANJAY CHAUDHARY	Chief Judicial Magistrate	Siddharth Nagar
24.	6402	2003	28.12.1973	31.12.2033	ARUN KUMAR-II	Addl. Chief Judicial Magistrate	Moradabad
25.	6403	2003	01.03.1981	28.02.2041	SMT. CHANCHAL	Addl. Chief Judicial Magistrate	Mathura
26.	6404	2003	30.07.1973	31.07.2033	SAIF AHMAD	Secretary, District Legal Services Authority	Moradabad
27.	6405	2003	09.05.1975	31.05.2035	DR. MOHAMMAD ILIYAS	Civil Judge (Senior Div.)	Etawah
28.	6406	2003	11.03.1976	31.03.2036	VIVEKA NAND VISHWAKARMA	Chief Judicial Magistrate	Ramabai Nagar
29.	2216	2015	30.01.1985	31.01.2045	ABHINAV TIWARI	Judicial Magistrate	Faizabad
30.	2217	2015	19.12.1988	31.12.2048	PREETIMALA CHATURVEDI	Judicial Magistrate	Gorakhpur
31.	2218	2015	26.01.1989	31.01.2049	AMBAREESH TRIPATHI	Addl. Civil Judge (Junior Div.)	Basti
32.	2219	2015	19.11.1984	30.11.2044	SMT. INDRESH	Addl. Civil Judge (Junior Div.)	Ghaziabad
33.	2220	2015	08.04.1983	30.04.2043	SMT. DIKSHA SHREE	Addl. Civil Judge (Junior Div.)	Mathura
34.	2221	2015	18.07.1986	31.07.2046	SATYABIR SINGH	Civil Judge (Junior Div.)	Mohammadabad Gohana at Mau
35.	2222	2015	08.09.1987	30.09.2047	AMIT KUMAR	Civil Judge (Junior Div.)	Deoria
36.	2223	2015	30.04.1984	30.04.2044	ANUPAM KUMAR TRIPATHI	Judicial Magistrate	Kasia-Kushi Nagar
37.	2224	2015	06.12.1982	31.12.2042	SUSHRI HARKIRAN KAUR	Civil Judge (Junior Div.)	Ramabai Nagar
38.	2225	2015	08.05.1991	31.05.2051	VIKAS KUMAR VERMA	Judicial Magistrate	Ambedkar N. at Akbarpur
39.	6383	2003	11.10.1975	31.10.2035	MOHINDER KUMAR,	DY. DIRECTOR, J.T.R.I.	Lucknow
40.					OFFICER FROM REGISTRY, HON'BLE HIGH COURT		